

(b) if so, the reasons for this abrupt change in the composition of the team which has to start preparing for the Australian Olympics; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS, SPORTS, WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) and (b) As reported by Indian Hockey Federation, six players of Asiad Gold medal winning team have not been eliminated, but have been rested with a view to giving younger players a chance to have enough exposure and for preparing a strong team for Olympic 2000 at Sydney. The coach has been changed as the new coach Mr. V. Bhaskaran has had interaction with younger players for long duration and is expected to get the best out of them.

(c) The selection of team and other related matters are entirely the responsibility of the concerned National Sports Federation (NSF) i.e. Indian Hockey Federation in this case. All the NSFs are autonomous in functioning and the Government do not interfere in their functioning.

Financial Assistance to Insurgent Groups

2007. ~~MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM:~~
SHRI BIKRAM KESHARI DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some North-East insurgent groups are receiving financial assistance from some international Church Organisations;

(b) if so, the names of the countries remitting the money;

(c) whether such financial assistance is being diverted by the North-East insurgent groups for purchase of arms; and

(d) if so, the steps taken/proposed to be taken to check the flow of such assistance in future?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) There are reports of some financial assistance to the North East insurgent groups, in the form of humanitarian aid, being provided by International Church groups including those based in UK, USA, Netherlands and Germany.

(c) No Information in this regard is available.

(d) Does not arise in view of (c) above.

[Translation]

CBSE Courses on Internet

2008. SHRI ANAND RATNA MAURYA:
SHRI PRABHU DAYAL KATHERIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to make available courses of Central Board of Secondary Education on Internet;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) and (c) Does not arise.

[English]

Status of Industry to Housing Sector

2009. SHRI GINGEE N. RAMACHANDRAN: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government have received any suggestion/request from the Builders Association of India urging to grant Industry status to construction business in the country;

(b) if so, whether the Government intends to streamline the functioning of the various Government agencies dealing with the construction industry;

(c) if so, the details thereof;

(d) whether the Government propose to create a separate Ministry for Construction;

(e) if so, the details thereof; and

(f) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) No such suggestion/request from Builders Association of India has been received in the Ministry of Urban Affairs & Employment. However, a proposal was received from Sh. Gimeshwar, Ex. M.P. for according Industry status to the construction sector. No decision on this proposal has been taken as yet.

(d) No, Sir.

(e) and (f) Does not arise. 2 0 1

Review of functioning of Indian Council of Historical Research

2010. SHRI RAM DAS ATHAWALE:
SHRI TARIQ ANWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have decided to review the functioning of Indian Council of Historical Research;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government have also set up a committee in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) Yes, Sir. The Government has appointed a Review Committee consisting of Shri A.K. Ray, Dr. M.N. Deshpande & Dr. Subhash C. Kashyap to review the progress in work of the Indian Council of Historical Research since its inception in relation to its objectives and to enquire into council's working and to report/make recommendations.

2011-5
CBSE
Discrepancies in checking of Examination Sheets

2011. DR. SHAKEEL AHMAD:
SHRI NARESH PUGLIA:
SHRI RAMKRISHNA BABA PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of discrepancies in checking the examination sheets of CBSE have come to the notice of the Government;

(b) if so, the details thereof; and

(c) the action proposed to be taken in this regard; and

(d) the details of the new strategy the Government propose to formulate to ensure no discrepancies occur in future?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) As per information received from the Central Board of Secondary Education (CBSE), out of approximately 31.58 lakhs answer sheets in various subjects relating to examinations conducted by the Board in March/April 1998, mistakes were detected in 2146 cases which constitutes 0.068%.

(c) and (d) On the basis of the recommendations given by the Committee headed by Shri P.R. Chauhan, former Commissioner, Kendriya Vidyalaya Sangathan, the CBSE has initiated the following important measures from the examinations of 1999 for improvement and overhaul of evaluation system:—

1. The format of the answer book has been revised with two vertical columns for writing the marks obtained instead of the existing four columns.

2. A separate sheet has been provided for writing marks by the examiner instead of writing marks on the title cover of the answer book. Thereafter, this sheet will be handed over to the head Examiner by the examiner for safe custody.

3. The first co-ordinator may now post the marks on the title cover of the answer book and calculate grand